

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:4164
ANSWERED ON:22.03.2013
SOCIAL SECURITY COVER TO LECTURERS IN NCHMCT
Bishnoi Shri Kuldeep

Will the Minister of TOURISM be pleased to state:

- (a) the number of lecturers/assistant lecturers working on contract basis in the Institutes of Hotel Management affiliated with the National Council of Hotel Management and Catering Technology (NCHMCT) along with the present rate of monthly remuneration;
- (b) whether the Government has any mechanism for review and revision of the rate of monthly remuneration of these lecturers/assistant lecturers;
- (c) if so, the details thereof;
- (d) the steps taken by the Government for annual revision of their remuneration rates based on the price index as in the case of regular employees of the Union Government;
- (e) whether the Government has taken note that the benefits of either Employees Provident Fund or Employees State Insurance are not available to the lecturers/assistant lecturers working on contract basis in the said institutes; and
- (f) if so, the reasons therefor along with the steps taken by the Government to provide social security coverage to them?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR. K. CHIRANJEEVI)

- (a) The number of Teaching Associates working on contract in the Central Institutes of Hotel Management at present is 109. The present rate of monthly remuneration being paid to them is Rs.18000 per month.
- (b), (c) & (d) The present rate of monthly remuneration given to the Teaching Associates appointed on contract basis was revised in the year 2009 raising the monthly remuneration from Rs.12,000 per month to Rs.18,000 per month. The rate of monthly remuneration being paid to them is revised from time to time taking various factors into consideration.
- (e) & (f) The engagement of contractual faculties are made in the IHMs for 11 months only i.e. for one Academic session. Their contract is further renewed based on requirement and performance up to maximum of three. Since they are contractual employees the benefits of EPF and ESI are not applicable for them.